

National Company Law Tribunal

Allahabad Bench

CP NO. 145/ALD/2017  
CA NO 129/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 29.01.2018

NAME OF THE COMPANY: M/s Kumar Infrastructure & Construction Pvt. Ltd.

SECTION OF THE COMPANIES ACT/ I & B CODE: U/S 230/232 of Companies Act, 2013.

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Anil Kumar	PCS	Petitioner	Anil K.
2.				

CP NO.145/ALD/2017, CA NO.129/ALD/2017

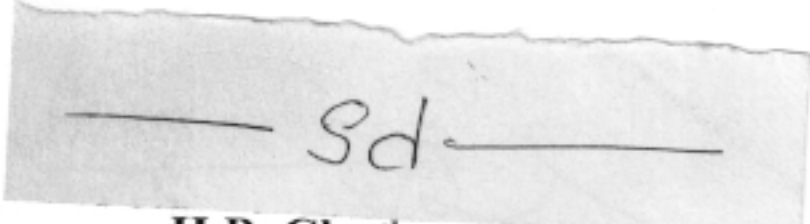
Sh. Anil Kumar, PCS for the petitioner. Sh. A.K. Seth proxy for the OL, since the OL is not available today.

In the present matter, the representation affidavit has been filed by the RD. However, the report of the OL is still awaited. A copy of the representation affidavit be provided to the petitioner counsel.

The matter to be listed on 21<sup>st</sup> February, 2018.

**Dated:29.01.2018**

Typed by:  
Kavya Prakash Srivastava  
(Stenographer)

  
**H.P. Chaturvedi,**  
**Member (Judicial)**